

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	Hearing	397-398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Procesing Pvt. Ltd. & 8 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SARVOTHAM.P  
9916710757

Petitioners

*Sarvotham P*

2. GOWRISH.V  
7760814107

Respondent - 9

*Gowrish V*

Shri Sarvotham, PCS, filed memo of appearance for petitioner. Counsel for R-1 to 8 is present. M/s. Jayanth Pattanshetti Associates have already filed vakalat for R-9. R-1 company has filed copy of accounts statement for the period from 01.12.2016 to 30.06.2017.

For hearing finally and no adjournment will be given, list it on 22.08.2017.

  
MEMBER (J)